

**THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI BIPINPAL DAS):** (a) No, Sir.

Government have no reason to doubt that the Arab Republic of Egypt, within whose sovereignty this matter lies, are fully aware of the benefits of opening the Suez Canal. There has, therefore, been no cause or occasion for Government to make any proposals to the friendly Government of Egypt on this matter.

(b) Does not arise.

Memorandum from Merchant Association of Karimgange for Steamer Service

452. **SHRI SAKTI KUMAR
SARKAR:**

SHRI S. N. SINGH DEO:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Central Water Transport Corporation received a memorandum from the Merchant Association of Karimgange, regarding the Steamer Service through Bangladesh; and

(b) if so, the main points of the memorandum and when it was received?

**THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. M. TRIVEDI):**

(a) Yes, Sir.

(b) The main points raised in the memorandum which was received on 9-8-1974 are as given below:—

- (i) Godown facilities be provided at Juggernath Ghat and Karimganj;
- (ii) Rationalisation of freight rates by the Central Inland Water Transport Corporation Ltd; and
- (iii) Central Inland Water Transport Corporation was not able to ship cargo offerings by river service.

**Manufacture and Import of Guided
Missiles**

453. **SHRI SHANKER RAO SAVANT:**
Will the Minister of DEFENCE be pleased to state:

(a) which guided missiles are being manufactured in India, assembled in India and which are imported into India and from which countries; and

(b) what is the range and lethal capacity of each one of them?

**THE MINISTER OF DEFENCE
(SHRI SWARAN SINGH):** (a) and (b). The disclosure of the information asked for by the Hon'ble Member will not be in public interest & will be prejudicial to the interest of the State.

**Relief benefits in Sohagpur-Nowgang
Camp in Raipur (M.P.)**

454. **SHRI SAROJ MUKHERJEE:**
Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether the attention of Government has been drawn to the fact that the relief benefit to the refugees at Sohagpur-Nowgang Camp, Raipur, Madhya Pradesh was stopped and the whole camp was kept under Police CRPF;

(b) whether the attention of Government has also been drawn to the fact that even the missionary relief was disallowed by the Police CRP; and

(c) if so, the steps taken to improve the situation and living condition of refugees there?

**THE MINISTER OF SUPPLY AND
REHABILITATION (SHRI R. K.
KHADILKAR):** (a) (i) About 3000 migrant families have been moved from Mana to Tawa work-site camps with a view to employing them on canal work in the Irrigation Project. But they refused to take up the work offered. All efforts were made to